

MINISTRY OF LAW AND JUSTICE

(Legislative Department)

*New Delhi, the 26th July, 2019/Shravana 4, 1941 (Saka)*

The following Act of Parliament received the assent of the President on the 26th July, 2019, and is hereby published for general information:—

THE APPROPRIATION (No. 2) ACT, 2019

(ACT NO. 18 OF 2019)

AN

ACT

*An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2019-20.*

BE it enacted by Parliament in the Seventieth Year of the Republic of India as follows:—

**1. Short title.**—This Act may be called the Appropriation (No. 2) Act, 2019.

**2. Issue of ₹ 9818903,82,00,000 out of the Consolidated Fund of India for the financial year 2019-20.**—From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of ninety-eight lakh eighteen thousand nine hundred three crore and eighty-two lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2019-20 in respect of the services specified in column 2 of the Schedule.

**3. Appropriation.**—The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

**4. Construction of references to Ministries or Departments in the Schedule.**—References to Ministries or Departments in the Schedule are to such Ministries or Departments as existing immediately before the 19th June, 2019 and shall, on or after that date, be construed as references to the appropriate Ministries or Departments as reconstituted from time to time.

THE SCHEDULE

(See sections 2, 3)

No. of Vote	Services and purposes	Sums not exceeding		Total
		Voted by Parliament ₹	Charged on the Consolidated Fund ₹	
(1)	(2)	(3)		₹
1	Department of Agriculture, Co-operation and Farmers Welfare.....	Revenue 130450,51,00,000 Capital 34,70,00,000	.. ..	130450,51,00,000 34,70,00,000
2	Department of Agricultural Research and Education.....	Revenue 8078,76,00,000	..	8078,76,00,000
3	Atomic Energy.....	Revenue 14957,52,00,000 Capital 9399,37,00,000	1,00,00,000 10,00,00,000	14958,52,00,000 9409,37,00,000
4	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH).....	Revenue 2445,55,00,000 Capital 21,00,000	.. ..	2445,55,00,000 21,00,000
5	Department of Chemicals and Petrochemicals.....	Revenue 263.65.00,000	..	263.65.00,000

No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament ₹	Charged on the Consolidated Fund ₹	
(1)	(2)	(3)		
6	Department of Fertilisers..... Revenue Capital	83514,95,00,000 5,00,000	.. ..	83514,95,00,000 5,00,000
7	Department of Pharmaceuticals..... Revenue Capital	230,45,00,000 5,06,00,000	.. ..	230,45,00,000 5,06,00,000
8	Ministry of Civil Aviation..... Revenue Capital	4474,99,00,000 25,01,00,000	.. ..	4474,99,00,000 25,01,00,000
9	Ministry of Coal..... Revenue	1159,05,00,000	..	1159,05,00,000
10	Department of Commerce ..... Revenue Capital	5709,31,00,000 510,00,00,000	1,00,000 ..	5709,32,00,000 510,00,00,000
11	Department for Promotion of Industry and Internal Trade ..... Revenue Capital	5001,79,00,000 672,72,00,000	.. ..	5001,79,00,000 672,72,00,000
12	Department of Posts..... Revenue Capital	30411,20,00,000 947,74,00,000	80,00,000 ..	30412,00,00,000 947,74,00,000

13	Department of Telecommunications....	Revenue	30693,64,00,000	..	30693,64,00,000
		Capital	9719,72,00,000	..	9719,72,00,000
14	Department of Consumer Affairs.....	Revenue	2240,32,00,000	..	2240,32,00,000
		Capital	51,50,00,000	..	51,50,00,000
15	Department of Food and Public Distribution.....	Revenue	190914,27,00,000	..	190914,27,00,000
		Capital	51326,12,00,000	..	51326,12,00,000
16	Ministry of Corporate Affairs.....	Revenue	570,34,00,000	..	570,34,00,000
		Capital	41,00,00,000	..	41,00,00,000
17	Ministry of Culture.....	Revenue	2953,21,00,000	..	2953,21,00,000
		Capital	89,14,00,000	..	89,14,00,000
18	Ministry of Defence (Civil).....	Revenue	27270,00,00,000	66,00,000	27270,66,00,000
		Capital	6932,85,00,000	35,00,00,000	6967,85,00,000
19	Defence Services (Revenue).....	Revenue	222254,47,00,000	102,92,00,000	222357,39,00,000
20	Capital Outlay on Defence Services .....	Capital	103310,96,00,000	83,35,00,000	103394,31,00,000
21	Defence Pensions.....	Revenue	112077,11,00,000	2,46,00,000	112079,57,00,000
22	Ministry of Development of North Eastern Region.....	Revenue	2292,80,00,000	..	2292,80,00,000
		Capital	767,20,00,000	..	767,20,00,000

No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament ₹	Charged on the Consolidated Fund ₹	
(1)	(2)	(3)		
23	Ministry of Earth Sciences.....Revenue Capital	1765,05,00,000 141,00,00,000	.. ..	1765,05,00,000 141,00,00,000
24	Ministry of Electronics and Information Technology.....Revenue Capital	6306,00,00,000 348,00,00,000	.. ..	6306,00,00,000 348,00,00,000
25	Ministry of Environment, Forests and Climate Change.....Revenue Capital	2998,20,00,000 64,52,00,000	.. ..	2998,20,00,000 64,52,00,000
26	Ministry of External Affairs.....Revenue Capital	16511,20,00,000 1373,55,00,000	3,00,000 ..	16511,23,00,000 1373,55,00,000
27	Department of Economic Affairs.....Revenue Capital	3211,46,00,000 17208,97,00,000	.. ..	3211,46,00,000 17208,97,00,000
28	Department of Expenditure.....Revenue	400,55,00,000	..	400,55,00,000

29	Department of Financial Services.....	Revenue	1305,16,00,000	..	1305,16,00,000
		Capital	73935,04,00,000	..	73935,04,00,000
30	Department of Investment and Public Asset Management (DIPAM).....	Revenue	132,08,00,000	..	132,08,00,000
31	Department of Revenue.....	Revenue	203457,98,00,000	2,00,000	203458,00,00,000
		Capital	8,73,00,000	..	8,73,00,000
32	Direct Taxes.....	Revenue	7036,44,00,000	..	7036,44,00,000
		Capital	302,00,00,000	..	302,00,00,000
33	Indirect Taxes.....	Revenue	7493,15,00,000	50,00,000	7493,65,00,000
		Capital	406,85,00,000	..	406,85,00,000
34	Indian Audit and Accounts Department.....	Revenue	4832,22,00,000	177,69,00,000	5009,91,00,000
		Capital	16,00,00,000	..	16,00,00,000
	CHARGED.— <i>Interest Payments</i> .....	Revenue	..	673470,60,00,000	673470,60,00,000
	CHARGED.— <i>Repayment of Debt</i> .....	Capital	..	5983187,09,00,000	5983187,09,00,000
37	Pensions.....	Revenue	49184,90,00,000	380,10,00,000	49565,00,00,000
38	Transfers to States.....	Revenue	32480,00,00,000	120466,22,00,000	152946,22,00,000
		Capital	..	19823,28,00,000	19823,28,00,000

No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament ₹	Charged on the Consolidated Fund ₹	Total ₹
(1)	(2)	(3)		
39	Department of Fisheries..... Revenue Capital	790,58,00,000 14,17,00,000	.. ..	790,58,00,000 14,17,00,000
40	Department of Animal Husbandry and dairying..... Revenue Capital	3301,01,00,000 41,64,00,000	.. ..	3301,01,00,000 41,64,00,000
41	Ministry of Food Processing Industries..... Revenue	1196,60,00,000	..	1196,60,00,000
42	Department of Health and Family Welfare..... Revenue Capital	90145,25,00,000 2890,20,00,000	.. ..	90145,25,00,000 2890,20,00,000
43	Department of Health Research .....	3374,65,00,000	..	3374,65,00,000
44	Department of Heavy Industry..... Revenue Capital	980,74,00,000 386,26,00,000	.. ..	980,74,00,000 386,26,00,000

45	Department of Public Enterprises.....	Revenue	22,64,00,000	..	22,64,00,000
46	Ministry of Home Affairs.....	Revenue	4584,39,00,000	2,00,000	4584,41,00,000
		Capital	311,40,00,000	..	311,40,00,000
47	Cabinet.....	Revenue	828,85,00,000	..	828,85,00,000
48	Police.....	Revenue	88707,75,00,000	7,49,00,000	88715,24,00,000
		Capital	10811,89,00,000	6,33,00,000	10818,22,00,000
49	Andaman and Nicobar Islands.....	Revenue	4285,99,00,000	1,00,000	4286,00,00,000
		Capital	601,58,00,000	..	601,58,00,000
50	Chandigarh.....	Revenue	4309,48,00,000	42,01,00,000	4351,49,00,000
		Capital	376,63,00,000	25,00,00,000	401,63,00,000
51	Dadra and Nagar Haveli.....	Revenue	867,82,00,000	1,00,000	867,83,00,000
		Capital	317,06,00,000	..	317,06,00,000
52	Daman and Diu.....	Revenue	1575,98,00,000	2,00,000	1576,00,00,000
		Capital	342,48,00,000	..	342,48,00,000
53	Lakshadweep.....	Revenue	1117,11,00,000	..	1117,11,00,000
		Capital	186,38,00,000	..	186,38,00,000
54	Transfers to Delhi.....	Revenue	812,00,00,000	..	812,00,00,000
		Capital	300,00,00,000	..	300,00,00,000



No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament ₹	Charged on the Consolidated Fund ₹	Total ₹
(1)	(2)	(3)		
55	Transfers to Pudducherry.....	1600,99,00,000	..	1600,99,00,000
	Capital	1,00,000	..	1,00,000
56	Ministry of housing and urban affairs.....	35421,29,00,000	91,81,00,000	35513,10,00,000
	Capital	19472,42,00,000	71,92,00,000	19544,34,00,000
57	Department of School Education and Literacy.....	97585,76,00,000	..	97585,76,00,000
58	Department of Higher Education.....	52058,84,00,000	..	52058,84,00,000
	Capital	2120,00,00,000	..	2120,00,00,000
59	Ministry of Information and Broadcasting .....	4361,67,00,000	..	4361,67,00,000
	Capital	13,54,00,000	..	13,54,00,000
60	Department of Water Resources, River Development and Ganga Rejuvenation.....	7890,15,00,000	..	7890,15,00,000
	Capital	414,46,00,000	1,00,000	414,47,00,000

61	Department of Drinking Water and Sanitation .....	Revenue	27766,70,00,000	..	27766,70,00,000
62	Ministry of Labour and Employment.....	Revenue	11151,65,00,000	..	11151,65,00,000
		Capital	32,44,00,000	..	32,44,00,000
63	Law and Justice.....	Revenue	3020,11,00,000	..	3020,11,00,000
		Capital	135,00,00,000	..	135,00,00,000
64	Election Commission.....	Revenue	261,68,00,000	..	261,68,00,000
		Capital	25,00,00,000	..	25,00,00,000
	CHARGED.— <i>Supreme Court of India</i>		..	269,46,00,000	269,46,00,000
66	Ministry of Micro, Small and Medium Enterprises .....	Revenue	6984,27,00,000	..	6984,27,00,000
		Capital	27,02,00,000	..	27,02,00,000
67	Ministry of Mines.....	Revenue	1717,98,00,000	..	1717,98,00,000
		Capital	107,57,00,000	..	107,57,00,000
68	Ministry of Minority Affairs .....	Revenue	4599,98,00,000	..	4599,98,00,000
		Capital	100,02,00,000	..	100,02,00,000
69	Ministry of New and Renewable Energy.....	Revenue	5209,83,00,000	..	5209,83,00,000
		Capital	45,00,00,000	..	45,00,00,000

No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament ₹	Charged on the Consolidated Fund ₹	Total ₹
(1)	(2)	(3)		
70	Ministry of Panchayati Raj .....	871,37,00,000	..	871,37,00,000
71	Ministry of Parliamentary Affairs.....	19,38,00,000	..	19,38,00,000
72	Ministry of Personnel, Public Grievances and Pensions.....	1483,71,00,000	96,99,00,000	1580,70,00,000
	Capital	139,24,00,000	6,65,00,000	145,89,00,000
	CHARGED.— <i>Central Vigilance Commission</i> .....	..	35,55,00,000	35,55,00,000
74	Ministry of Petroleum and Natural Gas.....	42440,78,00,000	..	42440,78,00,000
	Capital	1667,31,00,000	..	1667,31,00,000
75	Ministry of Planning .....	582,29,00,000	..	582,29,00,000
	Capital	1,11,00,000	..	1,11,00,000

76	Ministry of Power.....	Revenue	18956,36,00,000	..	18956,36,00,000	
		Capital	3365,92,00,000	..	3365,92,00,000	
	<i>CHARGED.—Staff Household and Allowances of the President.....</i>					
		Revenue	..	76,33,00,000	76,33,00,000	
78	Lok Sabha.....	Revenue	807,83,00,000	1,30,00,000	809,13,00,000	
79	Rajya Sabha.....	Revenue	399,52,00,000	1,52,00,000	401,04,00,000	
80	Secretariat of the Vice-President.....	Revenue	8,30,00,000	..	8,30,00,000	
	<i>CHARGED.—Union Public Service Commission.....</i>					
		Revenue	..	298,45,00,000	298,45,00,000	
82	Ministry of Railways .....	Revenue	27235,40,00,000	474,28,00,000	272709,68,00,000	
		Capital	227394,24,00,000	36,31,00,000	227430,55,00,000	
83	Ministry of Road Transport and Highways.....	Revenue	21619,82,00,000	..	21619,82,00,000	
		Capital	142819,16,00,000	10,00,00,000	142829,16,00,000	
84	Department of Rural Development.....	Revenue	191770,34,00,000	..	191770,34,00,000	
		Capital	100,00,00,000	..	100,00,00,000	
85	Department of Land Resources.....	Revenue	2227,24,00,000	..	2227,24,00,000	

No. of Vote	Services and purposes	Sums not exceeding		Total
		Voted by Parliament ₹	Charged on the Consolidated Fund ₹	
(1)	(2)	(3)		₹
86	Department of Science and Technology.....	5510,09,00,000	2,00,000	5510,11,00,000
	Revenue	90,00,00,000	..	90,00,00,000
	Capital	2580,34,00,000	..	2580,34,00,000
87	Department of Biotechnology .....	4886,24,00,000	..	4886,24,00,000
	Revenue	9,65,00,000	..	9,65,00,000
	Capital	1955,99,00,000	..	1955,99,00,000
88	Department of Scientific and Industrial Research.....	526,57,00,000	..	526,57,00,000
	Revenue	2926,11,00,000	..	2926,11,00,000
	Capital	63,10,00,000	..	63,10,00,000
89	Ministry of Shipping .....			
	Revenue			
	Capital			
90	Ministry of Skill Development and Entrepreneurship .....			
	Revenue			
	Capital			

91	Department of Social Justice and Empowerment .....	Revenue	8429,99,00,000	..	8429,99,00,000
		Capital	455,01,00,000	..	455,01,00,000
92	Department of Empowerment of Persons with Disabilities .....	Revenue	1163,69,00,000	..	1163,69,00,000
		Capital	41,21,00,000	..	41,21,00,000
93	Department of Space .....	Revenue	5874,12,00,000	60,00,000	5874,72,00,000
		Capital	6598,14,00,000	40,00,000	6598,54,00,000
94	Ministry of Statistics and Programme Implementation .....	Revenue	5216,33,00,000	..	5216,33,00,000
		Capital	14,73,00,000	..	14,73,00,000
95	Ministry of Steel .....	Revenue	241,29,00,000	..	241,29,00,000
96	Ministry of Textiles .....	Revenue	4800,57,00,000	..	4800,57,00,000
		Capital	30,91,00,000	..	30,91,00,000
97	Ministry of Tourism .....	Revenue	2189,21,00,000	..	2189,21,00,000
		Capital	1,00,000	..	1,00,000
98	Ministry of Tribal Affairs .....	Revenue	1155,69,00,000	5659,27,00,000	6814,96,00,000
		Capital	80,00,00,000	..	80,00,00,000

No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament ₹	Charged on the Consolidated Fund ₹	Total ₹
(1)	(2)	(3)		
99	Ministry of Women and Child Development .....	29664,89,00,000	..	29664,89,00,000
	Revenue .....	..	..	..
	Capital .....	1,00,00,000	..	1,00,00,000
100	Ministry of Youth Affairs and Sports .....	2181,90,00,000	..	2181,90,00,000
	Revenue .....	..	..	..
	Capital .....	35,02,00,000	..	35,02,00,000
	Total	3013950,33,00,000	6804953,49,00,000	9818903,82,00,000

DR. REETA VASISHTA,

*Additional Secretary to the Govt. of India.*